

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Prayank Nayak ASJ (POCSO)-01	Ms. Sonam Gupta ASJ (FTSC)(POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)
2	Ms. Sonam Gupta ASJ (FTSC)(POCSO)-01	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ (FTSC)(POCSO)-02
3	Sh. Manoj Kumar, ASJ (FTSC)(POCSO)-02	Sh. Prayank Nayak ASJ (POCSO)-01	Ms. Sonam Gupta ASJ (FTSC)(POCSO)-01
4	Sh. Rajesh Kumar, ASJ (SC-POCSO)	Sh. Manoj Kumar, ASJ (FTSC) (POCSO)-02	Sh. Prayank Nayak ASJ (POCSO)-01
5	Ms. Shilpi Jain, ASJ-02	Sh. Abhishek Goyal, ASJ-03	Sh. Joginder Prakash Nahar ASJ (FTC)-01
6	Sh. Abhishek Goyal, ASJ-03	Sh. Ankur Jain-I, ASJ-04	Sh. Virender Kr. Kharta ASJ (FTC)-02
7	Sh. Ankur Jain-I, ASJ-04	Sh. Bhupinder Singh, ASJ-05	Sh. Abhishek Goyal, ASJ-03
8	Sh. Bhupinder Singh, ASJ-05	Ms. Shilpi Jain, ASJ-02	Sh. Rakesh Kumar-IV, Spl.Judge (Elect Court-1)
9	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Sh. Virender Singh Spl. Judge (NDPS)-02	Ms. Shilpi Jain, ASJ-02
10	Sh. Virender Singh Spl. Judge (NDPS)-02	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01	Sh. Ram Lal Meena Spl. Judge (Elect.Court-02)
11	Sh. Rakesh Kumar-IV, Spl.Judge (Electricity Court-01)	Sh. Ram Lal Meena Spl. Judge (Elect. Court-02)	Sh. Virender Singh Spl. Judge (NDPS)-02
12	Sh. Ram Lal Meena, Spl. Judge (Electricity Court-02)	Sh. Rakesh Kumar-IV, Spl.Judge (Electricity Court-01)	Ms. Ekta Gauba Maan Spl.Judge (NDPS)-01
13	Sh. Anuj Agarwal ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)	Ms. Deepika Singh ASJ (FTSC)(RC)
14	Ms. Deepika Singh ASJ (FTSC)(RC)	Sh. Anuj Agarwal ASJ (Spl.FTC)-02	Ms. Priyanka Bhagat ASJ (SC-RC)
15	Ms. Priyanka Bhagat ASJ (SC-RC)	Ms. Deepika Singh ASJ (FTSC)(RC)	Sh. Anuj Agarwal ASJ (Spl.FTC)-02
16	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Ankur Jain-I, ASJ-04
17	Sh. Virender Kr. Kharta ASJ (FTC)-02	Sh. Joginder Prakash Nahar ASJ (FTC)-01	Sh. Bhupinder Singh, ASJ-05


No. 28991 - 29026 /F.1(3)/Gaz/2025

Dated 10 6 JUN 2025

Sub:-Link ASJ (Central) Tis Hazari Courts, Delhi.

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
4. The AO(J)/Branch In-Charge, Admn. Branch (I,II,III), Filing Branch (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The In-Charge, Lock-up, Tis Hazari Courts, Deli.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQS)
Delhi